

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA - 992/95

with

OAs 363/95, 1313/95, 302/96, 1171/95, 2339/95,

OA 1840/96, 124/96, 2305/95, 1536/95, 1070/95

OA 1170/95, 1073/95 and 1371/95

New Delhi this the 30th Day of January, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri R.K. Ahooja, Member (A)

OA 992/95

1. Sh. Shankar Prasad Verma  
Home Guard  
R/o JG 402, Gautam Puri II,  
I.T.O. New Delhi-2
2. Sh. Amrit Lal  
s/o Suryugpal  
r/o 2140, Sitaran Bazar  
Katrigo, Kulsaha, Delhi-6
3. Sh. Raj Kumar  
r/o J-124, Gautampuri, ITO, New Delhi-2
4. Sh. Ram Kishan Gupta,  
r/o J-200/8 Kartar Nagar,  
Delhi-53
5. Sh. Bachha Singh  
S/o Sh. Gulab Singh  
r/o F-1/358, Sunder Nagari, Delhi-93
6. Sh. Lal Chand  
r/o A-1/64, Nandnagri, Delhi-93
7. Sh. Loundu Singh  
r/o J-133, Gautampuri II  
I.T.O. New Delhi-2
8. Sh. Arjun Pd. Verma  
s/o Sh. Chand Pd. Verma  
r/o J-137, Gautampuri II  
I.T.O. New Delhi-2
9. Sh. Anil Kumar Sharma  
r/o GB-90, Narayana Gaon,  
Delhi.
10. Sh. Hari Singh  
s/o Ram Prasad  
H.No. 771, Gali No. 16,  
Ashok Nagar, Delhi-93
11. Sh. Sunder Lal  
s/o Sh. Rameshwar Dayal  
r/o V-23 Sec. A Bhaguati Vihar  
Uttam Nagar, Delhi-59
12. Sh. Hans Raj  
r/o 1377, Bagichi Tan Sukh Rai,  
Ajmeri Gate, Delhi-6
13. Sh. Surender Singh  
R/o Gali No. 4, Sadik Ram Chaudhri  
Dayal pur, Delhi-94

14. Sh. Jagdish Chand  
s/o Sh. Bhoolan Ram  
R/o H.No. 1235, Gunj Meer Khan Turik,  
Mangate, Delhi-2
15. Sh. C. B. Kaushik,  
s/o Sh. Chiranjil Lal  
R/o A-66, Madipur JJ Colony, Delhi
16. Sh. Naresh Kumar  
s/o Sh. Munshi Lal  
r/o Rameshchand H.No B.134,  
Bhagirathi Vihar, Delhi-94
17. Sh. Girender Singh  
r/o K-206/60 K-Block,  
DDA Flat, Jahangir Puri, Delhi-33
18. Sh. Ravinder Kumar  
s/o Sh. Shukh Lal  
r/o H.No. 160, Vill. Holanki Khurd,  
Delhi-82
19. Sh. Deen Dayal Ram  
S/o Sh. Ram Kishan  
r/o JD 59 Dhaka Vill. Gandhi Ashram Camp.,  
Delhi-9
20. Sh. Surender Singh Yadav  
s/o Sh. Sukh Ram Singh  
R/o Barrack No. 10, Police Station  
Parliament Street, New Delhi-1

(By Advocate Shri J.C. Madan ) ... Applicants

Vs.

1. Lt. Governor, Govt. of NCT of Delhi,  
Raj Bhawan, Delhi
2. Director General of Home Guards & Civil  
Defence, Raja Garden, N/Delhi-27

(By Advocate Shri Surat Singh )

DA 363/96

1. Sh. Jabar Singh (4182)  
s/o Sh. Prare Lal  
H.No. B-224, Ashok Nagar, Mandali Road,  
Delhi Shahdara-53
2. Sh. Jai Kishan (990)  
E-131-A, Gali No. 2  
New Salem Pur, Shahdara, Delhi-53
3. Sh. Sahib Miya (988)  
s/o Sh. Rehmat Khan  
H.No. 1851, Shiwalan Mahri Gali Patay Bali  
Chandni Mahan, Darya Ganj, N/Delhi. 2
4. Sh. Ram Ratten (986)  
H.No. B-224, Ashok Nagar, Mandali Road,  
Delhi Shahdara-53.
5. Sh. Mahavir Singh (1013)  
H.No. 1748, Pona Mamur Pur, Narela,  
Delhi-40
6. Sh. Surjeet Singh (1016)  
H.No. 1476, Kala Mahal Chbotey Ram Basti,  
Darya Ganj, Delhi-2

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7. Sh. Uday Singh (1008)  
H.No. A-234, Gali No. 14,  
Gandhi Road, Behgon Pura, Delhi-53

... Applicants

(By Advocate Shri J.C. Madan )

Vs.

1. The Govt. of NCT of Delhi through its Chief Secretary, 5-Sham Nath Marg, Delhi.
2. The Director General Civil Defence & Home Guards, Raja Gardens, N/Delhi-27

... Respondents

(By Advocate Shri Surat Singh )

OA-1313/95

1. Sh. Ved Pal  
s/o Mal Ram  
r/o Village Marala (Karala)  
Delhi.
2. Sh. Chokehy Lal  
r/o A-86, Adhyapak Nagar, Nangloi, Delhi.
3. Sh. Virender  
r/o 370 Kanjhaul, Delhi
4. Sh. Naresh Kumar  
R/o 42-44, Knjhawala, Delhi
5. Sh. Umed Singh  
r/o Village & Post Nizampur, Delhi
6. Sh. Raj Kumar  
r/o Village Sauda Post Ghewra, Delhi
7. Sh. Bhagwan  
r/o Village & P.O. Karala, Delhi.
8. Sh. Raj Kumar  
s/o Gordian  
r/o A-20 Hari Enclave, Kirari, Delhi
9. Sh. Rajender Kumar s/o Tek Ram  
Village Tatesar, Delhi
10. Sh. Bare Lal  
P-I-675 Budh Vihar, Sultanpuri, Delhi
11. Sh. Dayanand Singh  
R/o Village & Post Tikri Kalan, Delhi
12. Sh. Rajendra Singh  
r/o 72-A, Vina Enclave, Nangloi, Delhi.
13. Sh. Jaypal Singh  
r/o Village Tilangpur Kotla, Delhi
14. Sh. Dharamveer Singh  
r/o R-90, Mangolpuri, Delhi.
15. Sh. Ram Avtar  
r/o 100 Kamruddin Nagar, Naggloi, Delhi
16. Sh. Layak Singh  
R/o 86-A Rajeev Nagar Extension, Begampur,  
Delhi.
17. Sh. Hansraj  
r/o Village & Post Ochandi, Delhi.
18. Sh. Ram Mohan  
r/o 66-A Amar Colony, Nangloi, Delhi.

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19. Sh. Vajeer Singh  
r/o 72-A VINA Enclave, Nangloi, Delhi
20. Sh. Rameshwar  
r/o Village & Post Karala, Delhi
21. Sh. Mishri Lal  
s/o Rameshwar Parsad  
r/o Mangolpuri, Delhi
22. Sh. Suresh Kumar  
r/o Nangloi, Delhi
23. Sh. Ram Jatanshah,  
r/o Nangloi, Delhi.

... Applicants

(By Advocate Shri J.C. Madan.)

Vs.

1. Govt. of NCT of Delhi  
through Chief Secretary  
5-Sham Nath Marg, Delhi
2. Commandant  
Delhi Home Guards  
CTI Complex, Raja Garden, New Delhi
3. Director General  
Home Guards & Civil Defence  
CTI Complex, Raja Garden, New Delhi.

.... Respondents

(By Advocate Shri Jog Singh)

DA- 302/96

1. Sh. Shatrughan Poddar, H.G.  
s/o Sh. Kulshreshwar Poddar,  
r/o 52/53, Kirti Nagar, N/Delhi
2. Sh. Ram Prasad Jha, H.G.  
s/o Sh. Ram Chander Jha  
r/o 52/53, Kirti Nagar, New Delhi.
3. Sh. Jai Karan, H.G.  
s/o Sh. Minishwar,  
r/o F-81, Aman Vihar, near Sultan Puri, Delhi-41
4. Sh. Dal Chand, H.G.  
s/o Sh. Prasadi Lal  
r/o Jhuggi No. 13, Behind Kamla Market, P.S.  
Tagore Lane, New Delhi.
5. Sh. Ganga Ram, H.G.  
s/o Sh. Nain Sukh  
r/o Gali No. 4 Shahid Bhagat Singh Colony  
Kravan Nagar, Delhi-94
6. Sh. Virender Kumar, H.G.  
r/o AB-438, Amar Puri, Ram Nagar, Pahar Ganj,  
New Delhi-55
7. Sh. Ajab Singh, HG  
r/o Village Pawi, Sadiq Pur, P.O. Loni,  
Distt. Ghaziabad (UP)
8. Sh. Prem Kumar, H.G.  
r/o H.No. 7030/2, Mata Rameshwari Nehru Nagar,  
Karol Bagh, New Delhi-5
9. Sh. Ranjan Kumar Nayak, H.G.  
r/o WZ-141, Khampur, Shadipur, West Patel Nagar,  
New Delhi-8

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10. Shri Kishan, H.G.  
r/o Jhuggi No.C-72/R-178,  
Rajni Road, Kali Mandir, Near  
Minto Road, New Delhi.

(By Advocate Shri J.C. Madan )

... Applicants

Vs.

1. The Govt. of NCT of Delhi through its  
Chief Secretary, 5, Sham Nath Marg,  
Delhi.
2. The Director General,  
Civil Defence & Home Guards,  
Raja Gardens, New Delhi-27

... Respondents

(By Advocate Shri Jog Singh )

DA-1171/95

1. Sh. Sada Nand Tiwari, H.G.  
r/o D-456, JJ Camp, Suraj Park,  
Banney Pur, Badli, Delhi-92
2. Sh. Satish Babu, H.G.  
s/o Sh. Asharfi Lal  
r/o D-794, Jahangirpuri, Delhi-33
3. Sh. Ravinder Prasad Singh, H.G.  
s/o Sh. Jai Nandan Singh  
r/o B-16, Kamal Park (Old)  
Azad Pur, Delhi-35
4. Sh. Virender Kumar, H.G.  
S/o Sh. Avadh Narain Singh  
r/o B-16, Kamal Park, Azad Pur,  
Delhi-35.
5. Sh. Rajender Kumar, H.G.  
r/o A-47, Shakar Pur Colony,  
Anand Bas, Delhi-34
6. Shri Rishi Pal Singh, H.G.  
s/o Sh. Munshi Lal,  
E-406, Jahangirpuri, Delhi-33
7. Sh. Sh. Vimal Kumar, H.G.  
r/o F-229, J.J. Camp Suraj Park,  
Samaypur, Badli, Delhi.
8. Sh. Shobha Ram, H.G.  
s/o H-4-296, Juggi, Jahangirpuri, Delhi
9. Sh. Malkhan Singh, H.G.  
s/o Sh. Ram Jas Ram,  
r/o F-2/107, Mongolpuri, Delhi-83
10. Sh. Kishan Bir Singh  
r/o F-2/57-58, Mongolpuri, Delhi.
11. Sh. Dev Nath, H.G.  
r/o H-4, Block, Jhuggi No. 30-C/62,  
Jahangirpuri, Delhi-33
12. Sh. Mange Ram, H.G.  
r/o 459, Mandir Wali Gali, Azadpuri, Village, Delhi
13. Sh. Parma Nand Tiwari  
s/o Sh. Shiv Murti Tiwari,  
r/o D-458, J.J. Camp, Suraj Park,  
Samaypur, Badli, Delhi-42

18.

14. Shri Kamal Singh  
r/o E-233, J.J.Camp Suraj Park,  
Samaypur, Badli, Delhi-42

15. Sh. Sikandar Rajak, H.G.  
r/o M.P. Block, Jhuggi No. 219,  
Pitampura, Delhi-34

16. Sh. Samay Singh, H.G.  
r/o 421, Azadpur Village, Delhi-33

17. Sh. Rama Nand Sharma, H.G.  
r/o 635/5/G.T.K. Road,  
Ajipur, Delhi-36

... Applicants

(By Advocate Shri J.C. Madan )

Vs.

1. The Govt. of NCT of Delhi  
through Chief Secretary  
5-Sham Nath Marg, Delhi.
2. Director General  
Home Guards and Civil Defence Organisation,  
CTI Complex, Raja Garden, N/Delhi-27

... Respondents

(By Advocate Shri Jog Singh )

QA-2339/95

1. Shri Kartar Singh  
S/o Shri Nathu Ram  
Ex-Home Guard  
R/O V.P.O. Khanpur  
Delhi-110036

... Applicant

(By Advocate Shri J.C. Madan )

Vs.

1. The Govt. of National Capital Territory of Delhi  
through Chief Secretary,  
5-Sham Nath Marg, Delhi.
2. The Director General  
Home Guards & Civil Defence Orgn.  
CTI Complex, Raja Garden,  
New Delhi-27

... Respondents

(By Advocate Shri Jog Singh )

QA-1840/96

1. Sh. Nand Kisore  
s/o Sh. Om Prakash  
r/o B-14, Central Jail, Tihar, N/Delhi
2. Shri Ved Singh s/o Sh. Ram Sahai  
r/o RZ-Q 1/B-5 Mohan Garden, N/Delhi-59

... Applicants

By Advocate Shri J.C. Madan )

Vs.

1. The Govt. of NCT of Delhi & Ors  
through its Chief Secretary

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- 5, Sham Nath Marg, Delhi
- 2. The Commandant, Home Guards,  
CTI Complex, Raja Garden, N/Delhi-27
- 3. The Commissioner of Police,  
Delhi Police Headquarters, I.P. Estate,  
New Delhi.

(By Advocate Sh. Vijay Pandita )

... Respondents

DA-124/96

- 1. Sh. Akhlaas Bawa, Company Commander  
s/o Shri Mohd. Taqi  
2364, Katra Alam Bag Ballimaran, Delhi-6
- 2. Sh. Rohtas, SL  
s/o Sh. Chandra Singh  
Village Audhandi, Delhi-39
- 3. Sh. Jag Pal Singh, ASL  
C-216/5, Gali No. 8, Chauhan Bangar  
Seelampur, Delhi-53
- 4. Shri Om Prakash, HG  
1124, Gali Samosa Farash Khana, Delhi-6
- 5. Sh. Mukesh Kumar, HG  
F-24/3, Gali No. 10, Brahampuri,  
Seelampur, Delhi-53
- 6. Sh. Yogender Singh, HG  
Gali No. 8, Bihanipur, near CRP Tent  
Khazari, Delhi-94
- 7. Sh. Maya Shanker, HG  
A-34, Gali No. 1, Nanaksar, Soniya Vihar, Delhi-94
- 8. Sh. Shiv Natha Saha, HG  
350, Gautam Puri, ITO, N/Delhi-2
- 9. Shri Karan Singh, HG  
A/40, Gali No. 3, Mustafabad, Delhi-94
- 10. Sh. Jokhan Ram, HG  
1/3208, Ram Nagar, Mandoli Road,  
Shahdara, Delhi-32
- 11. Sh. Dev Nath Yadav, HG  
H.No. 69, G.T. Karnal Road, Azadpur,  
Delhi-34.
- 12. Sh. Lachman Prasad, HG  
156, Munshi Ram Colony  
near Mukherjee Nagar, Delhi-9
- 13. Sh. Parmesh Kumar  
r/o C-64/181, Hathi Park,  
Mata Sundri Road, New Delhi-2

(By Advocate Sh. J.C. Madan )

... Applicants

Vs.

- 1. Govt. of NCT of Delhi  
through Chief Secretary  
5-Sham Nath Marg, Delhi.
- 2. Director General of Home Guards  
and Civil Defence  
Nishkam Seva Bhavan, Raja Garden, N/Delhi-27

(By advocate Sh. Jog Singh )

... Respondents

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DA-2305/95

1. Sh. Ram Balak Sharma, Platoon Commander,  
H.No.3, Khajoori Khas, Delhi-94
2. Sh. Gopi Ram, HG  
H.No.2164, Gali No.8,  
Kailash Nagar, Delhi-31
3. Sh. Ram Krishan, HG  
R/O H.No.41, Rajghat Power House,  
Kanchan Puri, Bela Village,  
New Delhi-2.
4. Shri Ajay Kumar  
r/o H.No.R-38, Gali No.19, Brahmpuri,  
Delhi-53.
5. Shri Bhagwan Dass  
H.No.R-38, Gali No.19, Brahmpuri, Delhi-53
6. Sh. Rajman Ram  
R/o J-58, Bela Village, Rajghat Power House,  
New Delhi-2
7. Sh. Jamuna Prasad  
R/o B-65, Swaroop Nagar, P.O.Libaspuri,  
Delhi-42.

... Applicants

(By Advocate Shri J.C.Madan )

Vs.

1. Govt. of NCT of Delhi through Chief Secy.  
5-Sham Nath Marg, Delhi.
2. Director General of Home Guards and  
Civil Defence,  
Nishkam Seva Bhawan, Raja Garden,  
New Delhi-27.

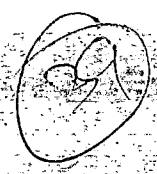
... Respondents

(By Advocate Shri Jog Singh )

DA-1070/95

1. Sh. Prem Pal Singh  
R/o Jhuggi No.18, Rajghat Power House,  
I.T.O. New Delhi-2
2. Sh. Niranjan Singh  
R/o 70, Ganesh Lines, Kishan Ganj,  
Delhi-6
3. Sh. Kunwal Bahadur Saxena, S/o  
Ganga Charan Saxena  
R/o A 31/166 Gali No.5, 5  
Mata Bunder Marg, Maijpur,  
Shahdara, Delhi-53.
4. Sh. Parmanand Bhatt  
R/O C-242, Kanchanpuri, Raj Ghat,  
Power House, New Delhi-2
5. Sh. Ashok Kumar  
H.No.298, Vill.& P.O.Mukhmilpur,  
Delhi-36
6. Sh. Chandi Prasad  
H.No.60, Garhwali Mohalla, Laxmi Nagar,  
Delhi-92

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7. Sh.Sahib Singh  
27-B Vill.Mularband,  
Badarpur, Delhi-44
8. Sh.Ram Asre  
s/o Ram Avadh  
R/o 89-B, Vill.Mubarakpur,  
Parvesh Nagar Colony,Delhi-81
9. Sh.Shyam Chaudhary  
R/O 2630,Sadar Nala Road,  
Sadar Bazar, Delhi-6
10. Sh.Munna Lal  
R/O C/O Police Station,  
Nizanuddhin,New Delhi.
11. Sh.Ramesh Kumar  
R/O 814, Chiragh Delhi, New Delhi.
12. Sh.Ali Mohammad,  
R/O 211/3, Old Mustafabad,  
Delhi-94
13. Sh.Yog Raj Sharma  
R/O 17/92,Kala Mahal,Darya Ganj,  
Delhi-2
14. Sh.Vinod Kumar  
R/O Sector 9, F-381,J.J.Camp  
Tigri, Delhi-62
15. Sh.Sat Pal Singh  
R/O A-8/462,Jamuna Vihar,  
Delhi-52
16. Sh.Babu Lal  
H.No.6, Gali No.16,  
Nai Basti, Anand Parbat,  
Delhi-5
17. Sh.Mittar Pal Singh  
H.No.19, Adarsh Gali  
East Gokulpuri Harijan Basti,  
Mast Nagar, Delhi-93
18. Sh.Mohammad Ikhlaash Khan  
R/O 14/2 Budh Vihar, Mandoli,  
Nand Nagri, Delhi-93
19. Sh.Naresh Chand Sharma  
1/4229,Gali No.6,Bal Bir Nagar,  
Delhi-92
20. Sh.Vinod Kumar  
R/O 9/2700 Kailash Nagar,  
Gali No.17,Delhi-31
21. Sh.Suresh Kumar  
s/o Sh.Mange Ram  
H.No.1915, Pana Papasion,  
Narela,Delhi-40
22. Sh.Salim Khan  
H.No.G-83,Ali Nagar, Saurab Vihar,  
Jaitpur Road, Badarpur, Delhi-44

(By Advocate Shri J.C.Madan )

... Applicants

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1. Lt. Governor  
Govt. of NCT of Delhi,  
Raj Bhawan, Delhi-5
2. Director General of Home Guards  
and Civil Defence, Nishkam Sewa Bhawan,  
Raja Garden, New Delhi-27

... Respondants

(By Advocate Shri Surat Singh)

DA-1371/95

1. Sh. Lajpat Rai  
r/o H.No. 16/609, Gali No. 1  
Bapa Nagar, Karol Bagh, New Delhi-5
2. Sh. Davender Kumar,  
H.No. 116-B, Jyoti Colony, Durga Puri,  
Shahdara, Delhi-32
3. Sh. Dharminder  
E-564, Nangloi Phase-II  
Delhi-41
4. Sh. Raj Pal Singh  
D-175, Jahangirpuri, Delhi-33
5. Sh. Nagina Prasad  
r/o 467/B, Azadpuri Village, Delhi-33

... Applicants

(By Advocate Sh. J. C. Madan)

Vs.

1. Govt. of NCT of Delhi  
through Chief Secretary  
5-Sham Nath Marg, Delhi.
2. Director General Home Guards and Civil  
Defence Orgn. CTI Complex, Raja Garden,  
New Delhi-27

(By Advocate Sh. Jog Singh)

... Respondants

DA-1073/95

1. Sh. Charan Singh  
D-3, Mandawali, Fazilpur,  
Unchepur, Delhi-93
2. Sh. Pushpinder Singh  
WP-129, Wazirpur Vill. Ashok Vihar,  
Delhi-52
3. Sh. Prem Dev Singh  
Gali No. 3, Kaushik Enclave  
Mathura Road, Bafadi, Delhi-9
4. Sh. Siya Ram Verma  
C-5/D Motia Khan, New Delhi.
5. Sh. Om Prakash  
305/2, Nehru Nagar  
Main Road Gali No. 4, New Delhi-8
6. Sh. Shiv Shankar Sharma  
H.No. 229, Jain Mandir Gali  
Chhota Bazar, Shahdara, Delhi-32
7. Sh. Subhash  
H.No. 2, College Lane

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(41)

Near Railway Dispensary  
Tilak Bridge, New Delhi-1

8. Sh. Surinder Pal Singh  
H.No. 102/A Jaiprakash Nagar West Gonda,  
Shahdara, Delhi-53
9. Sh. Naresh Kumar  
Darapur Kala, Delhi-39
10. Sh. Daulat Ram  
R/O 306-C, Gali No. 25,  
Ashok Nagar, Shahdara, Delhi-53
11. Sh. Ranjit Singh  
R/o Block AU, 174-C, Utri Peetampura,  
Delhi-34.
12. Sh. Hari Chand  
E-24, Sidharth Basti, Hari Nagar  
Ashrafi, New Delhi-14
13. Sh. Chander Kishore Thakur  
H.No. 2127, Nehru Camp, Kirti Nagar,  
New Delhi-15
14. Sh. Deepak Kumar  
R/O 210, Munshi Ram Colony,  
Near Mukherji Nagar, Delhi-9
15. Sh. Mahipal  
s/o Sh. Ram Singh  
H.No. 432, Gate No. 9.  
Swatantra Nagar, Narela,  
Delhi-40
16. Sh. Chander Pal Singh  
R/o 9/4439, Ajit Nagar, Gandhi Nagar,  
Gali No. 7, Delhi-31
17. Sh. Rakesh Chand  
R/O Block A-3/271,  
Nand Nagri, Delhi-93
18. Sh. Ram Avtar  
R/o Jhuggi No. C-32/B/194, Edward Square,  
Sole Market, New Delhi.
19. Sh. Narinder Kumar  
R/O 5/49, Khichripur, Delhi-91

(By Advocate Shri J.C. Madan )

... Applicants

Vs.

1. Lt. Governor,  
Govt. of NCT of Delhi  
Raj Bhawan, Delhi
2. Director General  
Home Guards and Civil Orgn.  
Nishkam Seva Bhawan, Raja Garden, N/Delhi-27

(By Advocate Shri Jog Singh )

... Respondents

QA-1170/95

1. Sh. Kamesh Kumar  
r/o 1968, near Police Station,  
Narela, Delhi-40
  2. Sh. Raj Pal  
H.No. 518, VPD Auchandi, Delhi-39
- 18.

- 3. Sh. Nav Rang Kumar  
S/o Sh. Tek Chand  
H.No. 144, VPO Bakner, Narela,  
Delhi-40
- 4. Sh. Sultan Singh  
H.No. 140, VPO Bakner, Narela,  
Delhi-40
- 5. Sh. Ramesh Chand  
near New Buffalo Dairy  
Alipur, Delhi-36
- 6. Sh. Chamen Singh  
H.No. 989, Panapaposyan,  
Narela, Delhi-40
- 7. Sh. Dharam Pal Singh  
H.No. 652, Pana Udyan,  
Narela, Delhi-40
- 8. Sh. Suresh Kumar  
H.No. 68, VPO Bakner, Narela.
- 9. Sh. Suraj Bhan  
H.No. 557, Panna Udyan  
Narela, Delhi-40
- 10. Sh. Jai Prakash, H.G  
s/o Shri Manghe Ram,  
H.No. Punjabi Colony,  
Narela, Mandi,  
Delhi-40
- 11. Sh. Suraj Bir Singh  
s/o Sh. Mehr Singh  
r/o H.No. 78,  
Nai Basti,  
Bakner,  
Near Phatak, Narela, Delhi-40

(By Advocate Shri J.C. Madan )

.... Applicants

Vs.

- 1. Govt. of NCT of Delhi  
through Chief Secretary  
5, Sham Nath Marg, Delhi.
- 2. The Director General  
Home Guards and Civil Defence  
Organisation, CTI Complex,  
Raja Garden, New Delhi-27

.... Respondents

(By Advocate Sh. Jog Singh )

OA-1536/95

- 1. Sh. Vishamber Singh  
E-422, Nav Jiwan Camp  
Govindpuri, New Delhi-19

.... Applicant

(By Advocate Shri D.S. Garg )

Vs.

- 1. The Commandant, Delhi Home Guards  
Directorate General of Home Guards & Civil  
Defence, Nishkam Sewa Bhawan, Raja Garden,  
New Delhi.

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2. The Director General  
Home Guards & Civil Defence  
Nishkam Sewa Bhawan, Raja Garden,  
New Delhi.

3. The Head  
Delhi Home Guards  
H.Q. of Delhi Home Guards  
Vikas Bhawan, I.P. Bhawan, N/Delhi-2

4. The Secretary to G.O.I.  
Ministry of Home Affairs,  
South Block, New Delhi.

... Respondents

(By Advocate Sh. Surat Singh )

O R D E R (O R A L)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

As the above applications raise the same questions of law and fact, with the consent of the parties, these were taken up together and are being disposed of by a common order.

2. The main grievance of the applicants in these cases is against the alleged arbitrary and illegal action of the respondents orally threatening them that if they do not fill up the declaration form with respect to their employment status, their services will be terminated. The applicants have also submitted that for certain periods that they had worked as Home Guards they have not been paid so far. Shri J.C. Madan, learned counsel for the applicants has further submitted during the hearing, that all the applicants are now continuing in the job as Home Guards. The learned counsel for the respondents has also submitted that the so called threatened action apprehended by the applicants no longer survives and they do not propose to take any action against the applicants solely on the ground of not filling the declaration form with respect to their employment status. The learned counsel for the respondents also submits that if any amount is due to the applicants for the period they had actually worked as Home Guards, the same shall be paid within one month from the date of receipt of a copy of this order, in accordance with the rules.

3. In the light of the above submissions and the pleadings, we find that the main prayer in the OAs have

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become infructuous and the learned counsel for the applicant does not press the other prayers. The respondents are, however, directed to pay the applicants their due amounts, if any, for the periods they had actually worked as Home Guards, in accordance with the extant rules/instructions.

4. These OAs are disposed of as above. No order as to costs.

~~(R.K. Ahuja)~~  
Member (A)

(Smt. Lakshmi Swaninathan)  
Member (J)

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Attested

*[Handwritten Signature]*  
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